

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1624
ANSWERED ON:04.12.2012
PROCUREMENT OF WHEAT
Patel Shri Devji

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the farmers in Rajasthan are reportedly forced to pay unauthorised levies in the name of cartage, unloading, loading, sieving etc. for procurement of their foodgrains including wheat and even the receipt is not issued for such payments;
- (b) if so, the details thereof and the remedial steps taken in this regard during 2012-13;
- (c) whether the Government proposes to refund the said amount; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) : No such instance has come to notice.
- (b) to (d): Does not arise, in view of (a) above.